

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.163 OF 2023 EZ**

SANTANU KUMAR BHUKTA .....APPLICANT

-V E R S U S-

STATE OF ODISHA & ORS. ....RESPONDENTS

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BY THE RESPONDENT NO.14 THROUGH

CUTTACK  
DATE:-21.08.2025

  
ANANYA PRADHAN  
ADVOCATE  
ENR. NO. O-599/2020  
MOB:-8917222517



**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.163 OF 2023 EZ**

SANTANU KUMAR BHUKTA .....APPLICANT

-VERSUS-

STATE OF ODISHA & ORS. ....RESPONDENTS

**ADDITIONAL AFFIDAVIT BY RESPONDENT NO.14 -**

**AJIT SAHU**

I, Sri Ajit Sahu, aged about 36 years, S/o-Late Gokulananda Sahu, At/P.O-Nihalprasad, P.S-Gondia, Dist.-Dhenkanal, Odisha, (Lessee of Nihal Prasad Road Metal Stone Quarry No.1), do hereby solemnly affirm and state as follows:

1. That, I am the Respondent No.14 arrayed in this Original Application filed by the applicant and being conversant with the facts & circumstances of the case competent to swear the present affidavit.
2. That, the present affidavit has been necessitated to bring on to record the latest E.C compliances as submitted by this Respondent No.14 with the Appropriate Authority for the just, complete and effective adjudication of the lis involved in the present case.
3. That, the Appropriate Authority has acknowledged the submission of the compliance report as made by this Respondent

Ajit Sahu

Ajit Sahu



X

No.14 and the same acknowledgement is available on the Parivesh website.

(Copy of the forwarding letter by Respondent No.14 and the acknowledgement as downloaded from Parivesh website are annexed herewith as **Annexure-R14/1 Series**)

4. That, the Respondent No.14 humbly carves leave of this Hon'ble Tribunal to file any further affidavit (s) as and when required by this Hon'ble Tribunal for just and effective adjudication of this case.

5. That, the facts stated above are true to the best of my knowledge and belief.

Identified by



Ananya Pradhan  
Advocate

Answer  
Deponent

**CERTIFICATE**

Certified that due to want of cartridge papers thick and durable plain papers have been used.

Cuttack

Date: 21.08.2025

above named deponent being identified by Mr./Ms. A. Pradhan, Advocate on this the 21.08.2025 solemnly affirms that the facts stated are true to his/her knowledge and belief

NOTARY  
ATTACK TONG



# AJIT SAHU

C/O : Late Gokulananda Sahu, At/P.O./P.S. : Nihalprasad Dhenkanal-759016 (Odisha)  
e-mail : arunistone@rediffmail.com, Mob : 9777142517, 9437319507, 9938206689

722  
Annexure - R14/12/2025



Ref No.: .....

Date : .....

Company's Letter Head

Date: 16.06.2025

To,  
The Deputy Director General of Forest (Central)  
Regional Office,  
Ministry of Environment, Forest and Climate Change  
A/3, Chandrasekharapur,  
Bhubaneswar, Odisha - 751023

**Sub:** Submitted for Half-Yearly compliance report for the period of from October 2024 to March 2025 by Ajit Sahu as per Environmental Clearance granted for mining of road metal from Nihalprasad Road Metal Quarry-I over an area of 12.25 acres or 4.957ha at Village- Nihalprasad, Tahasil- Gondia, District - Dhenkanal, Odisha.

Reference: SEIAA File No: SEIAA-1737/06-2021 dt.29.06.2021.

Sir,  
With reference to the above-cited subject the Environment Clearance granted for mining of road metal from Nihalprasad Road Metal Quarry-I over an area of 12.25 acres or 4.957ha at Village- Nihalprasad, Tahasil- Gondia, District - Dhenkanal, Odisha by Ajit Sahu was granted by the SEIAA Vide their File No: SEIAA-1737/06-2021 dt.29.06.2021

We submitted Six monthly EC compliance report of the above-mentioned project for the period of October 2024 to March 2025 (June 2025) is attached herewith. It is requested to kindly acknowledge the same.

Thanking you  
Yours faithfully

*Ajit Sahu*

Owner  
(Ajit Sahu)

Copy to.

1. Member Secretary, Odisha State Pollution Control Board (OSPCB), Bhubaneswar, Odisha
2. Member Secretary, State Environmental Impact Assessment Authority (SEIAA), Bhubaneswar, Odisha

Your (Half Yearly Compliance Report) has been Submitted with following details

Proposal No	SEIAA-1737/06-2021
Compliance ID	132996423
Compliance Number(For Tracking)	EC/M/COMPLIANCE/132996423/2025
Reporting Year	2025
Reporting Period	01 Jun(01 Oct - 31 Mar)
Submission Date	29-07-2025
RO/SRO Name	Shri Senthil Kumar Sampath
RO/SRO Email	agmu156@ifs.nic.in
State	ODISHA
RO/SRO Office Address	Integrated Regional Offices, Bhubaneswar

Note: SMS and E-Mail has been sent to Shri Senthil Kumar Sampath, ODISHA with Notification to Project Proponent.

True Copy  
Accepted  
Bhubaneswar